

**Transfer of Surplus Power from Orissa to Southern Part of West Bengal**

939. SHRIMATI GEETA MUKHERJEE: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether it is a fact that surplus power generated in Orissa could be transferred to mitigate acute power shortage in the Southern part of West Bengal;

(b) whether it is also a fact that a relatively short distance grid connection would make such transfer realisable; and

(c) if the answers to (a) and (b) are in the affirmative, what steps are being taken for a speedy construction of the required line?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) No, Sir. There is no surplus power in Orissa at present to pass on to West Bengal.

(b) There is no transmission bottleneck in transferring power from Orissa to the rest of the Eastern Region. Surplus power, expected to be available in Orissa only after the onset of the monsoon, can be passed on to the West Bengal grid through the Bihar-DVC system.

(c) Does not arise in view of answers to (a) and (b). However, while there is no transmission bottleneck in transferring power from Orissa to West Bengal, the transmission system is proposed to be strengthened by constructing a 400 KV line between Talcher in Orissa and Kalaghat in West Bengal, to enable bulk power exchange between these two States.

**Diversification of T.V. Programmes**

940. SHRIMATI GEETA MUKHERJEE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have any proposal for diversification of T.V. programmes to make them more interesting as well as more educative for the younger age-group; and

(b) if so, what steps are being taken in this direction?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHE): (a) and (b). Doordarshan Kendras are continuously endeavouring to improve the quality of programmes and make them more interesting, particularly for the younger age-group. Towards this end, the following is being done:

(i) interesting important national and international sports events are being telecast;

(ii) programmes of interest to children and youth are exchanged between different T.V. centres;

(iii) the younger talent in different regions of the country is being involved in Doordarshan programmes and are being given every encouragement and opportunity to display their talents.

**Action proposed to avoid delays in High Courts**

941. SHRIMATI MOHSINA KIDWAI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) what effective action is proposed to be taken to make the courts more easily accessible to the poor and urban populace in the country and also to avoid delays in trial in High Courts;

(b) whether the recommendations of the Law Commission in this respect are being implemented without delay; and